

(d) The figures for 31-12-1968 are not available yet.

The position on 30-11-1968 in respect of unexempted establishments was as under :—

	Rs. in crores
(i) Amount of provident fund collected including interest and penal damages, etc.	575.96
(ii) Amount refunded on final settlement and advances, etc.	146.85
(iii) Amount invested in securities issued or guaranteed by Central and State Governments, savings and other securities, and fixed deposits with the State Bank of India.	425.71

Marketing of Seeds by Private Seed Industry

*477. SHRI M. SUDARSANAM : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Centre is considering a proposal to allow private seed industry to market seeds of high-yielding and high-breed varieties ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) There are no restrictions on the sale of seeds of hybrids and other high-yielding varieties by the private seed industry.

(b) Does not arise.

Import of Rice from Australia

*478. SHRI GANESH GHOSH :
SHRI E. K. NAYANAR :
SHRI P. RAMAMURTHI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that a contract for the purchase of rice from Australia has been negotiated through a Bombay Private firm ; and

(b) if so, the reasons for the negotiation

through a private firm in stead of direct approach ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). In response to a limited tender enquiry for the purchase of 10,000 metric tons of rice issued on 6th of December, 1968, several parties made offers. One of the offers was of Australian rice made by an Indian firm from Bombay on behalf of a firm in U. S. A. As this offer was competitive, it was accepted and a contract signed on the 7th January, 1969.

Analysis of Samples of Milo Supplied in Famine Areas in Jaisalmer

*479. DR. KARNI SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that sometime back the Vijai Vallabh Relief Society of Bikaner had sent samples of milo supplied by Government agencies to famine stricken areas of Jaisalmer in Rajasthan ; and

(b) if so, whether the samples were analysed and the result of the analysis ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir. Five samples of milo stated to be drawn from bags available at the shop of a dealer at Bhagu-ka-Gaon, District Jaisalmer were received.

(b) On analysis the samples were found to contain a sizeable quantity of foreign matter in the form of desert sand and other foodgrains like wheat and gram.

केन्द्रीय गोसंबद्धन परिषद भंग करना

48). श्री हुकूम खन्व कल्लुबाय क्या खाक तथा हुषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय गोसंबद्धन परिषद् के कार्य का मूल्यांकन करने सम्बन्धी समिति ने इस को भंग करने की सिफारिश की थी अथवा इस को सुदृढ़ बनाने की ;

(ख) क्या सरकार ने केन्द्रीय सरकार गोसंबर्द्धन परिषद् को भंग करने का निर्णय किया है, यदि हाँ, तो कब और इसके क्या कारण हैं;

(ग) इसका कार्य किस प्राधिकार को सौंपा जायेगा और नई व्यवस्था पहली व्यवस्था की अपेक्षा अच्छी रहेगी; और

(घ) परिषद् ने गौबंश के पशुओं के विकास के लिए क्या योजनाएं तैयार की थी और कार्यान्वित की थी और क्या इस परिषद् को भंग करने से इस कार्य में गतिरोध उत्पन्न हो जायेगा ?

लाघ, कृषि, सामुदायिक विकास तथा सह-कार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिंदे) : (क) केन्द्रीय गोसंबर्द्धन परिषद् के कार्य का मूल्यांकन करने वाली समिति ने सिफारिश की है कि सरकार द्वारा इस परिषद् को और अधिक ठोस तथा प्रतिनिधित्व करने वाला निकाय बनाने के सम्बन्ध में विचार करना चाहिए। इसके अतिरिक्त परिषद् का कार्य सलाह देना तथा प्रगति कराने वाला होना चाहिए।

(ख) सरकार ने निर्णय किया है केन्द्रीय गोसंबर्द्धन परिषद् को एक सलाहकार समिति के रूप में बदल दिया जाना चाहिए, जिसकी संरचना पर विचार किया जा रहा है।

(ग) केन्द्रीय गोसंबर्द्धन परिषद् द्वारा परिष्कृत योजनाओं को चलाने का उत्तरदायित्व केन्द्रीय या राज्य सरकारों को सौंप दिया जाना चाहिए। भारत सरकार या राज्य सरकारों को योजनावार तबदीली पर विचार किया जा रहा है।

(घ) परिषद् द्वारा बनाई गई और कार्यान्वित की गई योजनायें उनके तकनीकी कार्यक्रम को विशेषकर उन्हें जारी रखे जाने की उपयुक्तता को ध्यान में रखते हुए केन्द्रीय सरकार या राज्य सरकारों को सौंप दी जाएंगी। यथासम्भव इसका उद्देश्य यह है कि यह सुनिश्चित किया जाये कि परिषद् द्वारा शुरू किया गया

कोई भी कार्य रुक न जाये। कार्य में विघ्न न पड़ने पाये, इस बात को दृष्टि में रखते हुए केन्द्रीय गोसंबर्द्धन परिषद् का कार्यालय कुछ समय तक कार्य करेगा।

Free Gift Wheat from U. S. A.

2850. SHRI NARENDRA SINGH MAHIDA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the quantum of U. S. A. free gift wheat and other food articles supplied in the year 1967-68 to Gujarat ; and

(b) to what extent these articles were distributed by the Government of Gujarat ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Allocation of Wheat, Rice and Sugar for Gujarat

2851. SHRI NARENDRA SINGH MAHIDA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Government of Gujarat have recently approached the Central Government for allocation of increased quantity of wheat, rice and sugar ; and

(b) if so, the quantity of wheat, rice and sugar likely to be allocated and when ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) Allocations are made from month to month depending on availabilities with the Centre and needs of all States. For the months of January, February and March, 1969 allocations have been as follows :

WHEAT :

Month (1969)	(In '000 tonnes) Quantity Allotted
January	35.8
February	35.8
March	40.4